

Summary of Commercial Cases during the month of March-2020 in Delhi District Court

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remark
1	MS. PINKI, DISTRICT JUDGE,(CC)	CENTRAL	781	Fresh – 39 RBT – 17	Disposed-42 Transferred out-104	691	
2	SH. RAJNEESH KUMAR GUPTA, DISTRICT JUDGE,(CC)	CENTRAL	531	37	14	635	
3	SH.MAHESH CHAND GUPTA, DISTRICT JUDGE,(CC)	CENTRAL	470	30	20	650	
4	MS NISHA SAXENA, DISTRICT JUDGE, (CC)	CENTRAL	474	16(RBT=26)	29(TQC=29)	458	
5	SH. ASHWANI KUMAR SARPAL, DISRICT JUDGE,(CC)	CENTRAL	639	116	25	730	
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE, (CC)	CENTRAL	693	59	Disposed-35 Tranferred out-7	710	
7	MS. ANJU BAJAJ CHANDNA, LD, DISTRICT JUDGE (COMM.)-01	NEW DELHI	1146	Received by Transfer=2 Instituted=51	Disposed of=189	905	
8	SH. GURVINDER PAL SINGH, LD, DISTRICT JUDGE (COMM.)-02	NEW DELHI	539	Received by Transfer=52 Instituted=9	Disposed of=2	524	
9	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	979	Received by Transfer=3 Instituted=62	Disposed of=43	892	
10	MS. SUNENA SHARMA,, ADJ-04	NEW DELHI	71	0	Transferred Out=7	64	
11	SH. R.L. MEENA, ADJ-02 & WAKF TRIBUNAL	NEW DELHI	256	0	Transferred Out=45	211	
12	MS. MUNISH MARKAN, ADJ-03	NEW DELHI	53	0	Transferred Out=5	28	
13	SH. LAXMI KANT GAUR, LD, DISTRICT JUDGE (COMM.)	NORTH EAST	142	11	8	130	
14	SH. VINOD KUMAR, DISTRICT JUDGE,(CC)	NORTH WEST					
15	Sh. R.P. Pandey, Ld. D&SJ		325	12	69	268	
16	Sh. Vinod Kumar, Ld. DJ (Commercial Court)		831	102	119	814	
17	Sh. M.K. Gupta, Ld. ADJ-1/MACT		0	0	0	0	
18	Sh. Ajay Pandey, Ld. ADJ-2		197	15	27 Trf. & 3 disposed	182	
19	Sh. D.K. Garg, ADJ-3		15	1	1	15	
20	Sh. Sanjay Jindal, ADJ-4		0	0	0	0	
21	Ms. Swarana Kanta Sharma, Ld. D&SJ	North	145	2	20	127	
22	Ms. Seema Maini, District Judge (Commercial Courts)	North	588	101	62	627	
23	Sh. Pankaj Gupta, ADJ-01	North	63	2	4	61	
24	Ms Rekha, ADJ-02	North	422	0	11	411	
25	Sh. Gagandeep Singh, ADJ-03	North	204	0	56	148	
26	MS. NIVEDITA ANIL SHARMA	SHAHDARA	1620	174 + RBT 68	147 + transferred 37	1678	
27	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	1329	193	268	1254	
28	SH. NAROTTAM KAUSHAL, D&SJ, DWARKA	SOUTH WEST	231	0	104	127	
29	DR. VIJAY KUMAR DAHIYA, ADJ-01	SOUTH WEST	12	0	2	10	
30	SH. BALWANT RAI BANSAL, ADJ-05	SOUTH WEST	0	3	0	3	
31	SH. MOHINDER VIRAT, ADJ-04	SOUTH WEST	27	12	15	24	
32	SH. TARUN YOGESH, ADJ-03	SOUTH WEST	3	0	1	2	
33	SH. HARGURVARINDER SINGH JAGGI, ADJ-02	SOUTH WEST	14	7	4	17	
34	SH. RAJ KUMAR CHAUHAN, LD, DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	959	102(33+69)	131(67+64)	930	
35	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI		NIL	470	7	413	
<p align="center">NOTE : - 108 CASES HAVE BEEN TRANSFERRED TO COMMERCIAL COURTS DURING THE MONTH OF MARCH AND 45 CASES RECEIVED FROM THE OTHER COURTS.</p>							

36	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	660	115	141	583	
37	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 (NEW COURT W.E.F 06.01.2020)		355	115	111	340	
38	Vacant Court, DJ (Commercial Court)-01	WEST WEST	331	4	1	332	4 case has been received by way of transferred and 6 cases have been transferred out.
39	Sh. Gurdeep Singh, DJ (Commercial Court)-02		599	61	54	629	59 cases have been received by way of transfer and 33 cases have been transferred out.
<p>Note :- In view of the minutes of the meeting of Hon'ble the State Court Management Systems Committee (SCMSC) held on 04.02.2020, the commercial cases filed on or after 03.05.2018, are transferred to the newly created Commercial Courts i.e. District Judge (Commercial Courts)-01 & 02 accordingly. Requisite data is obtained from these two courts and report is furnished as per the same.</p>							
40	Sh. Sanjay Sharma -I DJ (Commercial)	EAST	686	319	155	850	
41	Sh. Deepak Jagotra, D&SJ		391	5	3	393	